

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **10.04.2026** (FRIDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 205/2026	B Nirmal Kumar Vs K J Vinod, RP	Mr. Vairava Subramanian	
2.	Comp App (AT) (CH) (Ins) No. 206/2026	B Kamlesh Kumar Vs K J Vinod, RP	Mr. Vairava Subramanian	
3.	Comp App (AT) (CH) (Ins) No. 207/2026	B Anand Kumar Vs K J Vinod, RP	Mr. Vairava Subramanian	
4.	Comp App (AT) (CH) (Ins) No. 208/2026	N Rekha Vs K J Vinod, RP	Mr. Vairava Subramanian	
5.	Comp App (AT) (CH) (Ins) No. 213/2026 For Urgent Listing IA No. 601/2026 For Stay IA No. 602/2026	Adavalli Rajendra Prasad (Suspended Director of the Corporate Debtor) & Anr. Vs Kalvakolanu Murali Krishna Prasad (Erst Chairman of the Monitoring Committee & RP of the Corporate Debtor)	Mr. Amir Bavani	
6.	Comp App (AT) (CH) (Ins) No. 214/2026 For Urgent Listing IA No. 603/2026 For Stay IA No. 604/2026	Adavalli Rajendra Prasad (Suspended Director of the Corporate Debtor) & Anr. Vs Kalvakolanu Murali Krishna Prasad (Erst Chairman of the Monitoring Committee of the Corporate Debtor)	Mr. Amir Bavani	
7.	Comp App (AT) (CH) (Ins) No. 151/2026 For Stay IA No. 462/2026 For Condone Delay IA No. 463/2026 Delay in refiling IA No. 464/2026	S. Kannaiah Reddy Vs Venkatakrishnan R RP of Kannaiah Reddy & Anr.	Mr. VK Sajith	

8.	Comp App (AT) (CH) (Ins) No. 152/2026 For Stay IA No. 465/2026 For Condone Delay IA No. 466/2026 Delay in refileing IA No. 467/2026	Yamuna Kannaiah Reddy Vs Venkatakrishnan R RP of Yamuna Kannaiah Reddy & Anr.	Mr. V Ravi Kumar	
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#### Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 209/2026 For Stay IA No. 595/2026 <b>(With Defects)</b>	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd.	Mr. Advaith R	
10.	Comp App (AT) (CH) (Ins) No. 210/2026 For Stay IA No. 596/2026 <b>(With Defects)</b>	Vasan Health Care Pvt Ltd, Vs Maxivision Eye Hospitals Pvt Ltd	Mr. Advaith R	
11.	Comp App (AT) (CH) (Ins) No. 211/2026 For Stay IA No. 597/2026 <b>(With Defects)</b>	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd	Mr. Advaith R	
12.	Comp App (AT) (CH) (Ins) No. 212/2026 For Stay IA No. 598/2026 <b>(With Defects)</b>	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd	Mr. Advaith R	

#### For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 334/2023 For Stay IA No. 1013/2023 Interim Injunction IA No. 253/2024	G. Subramaniam Vs Dr. SR Shriram Shekar, Liquidator of RLS Alloys Pvt Ltd & 4 Ors.	Mr. Praveen Purohit	Mr. Ramaswamy Meyyappan- R1 Mr. G Dinesh Kumar R2
14.	Comp App (AT) (CH) (Ins) No. 298/2025 For Stay IA No. 870/2025 For Additional Docs IA No. 871/2025 For Exemption IA No. 872/2025	Venkata Sujatha Penmetsa Rep by Vijay K Penmetsa Vs Bank Of Baroda& 2 Ors <b>WITH</b>	Mr. Pawan Jhabakh	Mr. VVSN Raju- R1 Mr. Vineeth Reddy Vakiti R3
15.	Comp App (AT) (CH) (Ins) No. 299/2025 For Exemption IA No. 875/2025 For Stay IA No. 876/2025 For Additional Docs IA No. 877/2025	Vijay K Penmetsa (Personal Guarantor) Vs Bank of Baroda (Financial Creditor) & 2 Ors <b>WITH</b>	Mr. Pawan Jhabakh	Mr. VVSN Raju- R1 Mr. Vineeth Reddy Vakiti R3

16.	Comp App (AT) (CH) (Ins) No. 300/2025 For Stay IA No. 878/2025 For Exemption IA No. 879/2025	Sriram Raju Nadimpalli Rep by Vijay K Penmetsa Vs Bank Of Baroda& 2 Ors	Mr. Krishna Mohan Gollamudi	Mr. VVSN Raju R1
17.	IA No. 594/2026 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 462/2025 For Stay IA No. 1317/2025 For Direction IA No. 593/2026	State Bank of India Vs IDBI Bank Ltd & 3 Ors	Mr. K Chandrasekaran	Mr. Varun Srinivasan R1 Mr. B Dhanaraj R2 Mr. TKM Sai Krishnan R3
18.	Comp App (AT) (CH) (Ins) No. 468/2025 For Stay IA No. 1333/2025 To dispense with IA No. 1334/2025 For Interim Injunction IA No. 454/2026	HDFC Ltd, Now known as HDFC Bank Ltd. Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors.  <b>WITH</b>	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1
19.	Comp App (AT) (CH) (Ins) No. 469/2025 To dispense with IA No. 1335/2025 For Stay IA No. 1336/2025 For Interim Injunction IA No. 455/2026	HDFC Ltd, Now known as HDFC Bank Ltd Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2
20.	Comp App (AT) (CH) (Ins) No. 470/2025 For Exemption IA No. 1337/2025 For Stay IA No. 1338/2025	Usha K Jolly Charitable Trust Vs S Amarendran & 5 Ors	Mr. S Rajasekar	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2 Mr. Vishnu Mohan R3 R5
21.	Comp App (AT) (CH) (Ins) No. 477/2025 For Exemption IA No. 1357 & 1358/2025 For Stay IA No. 1359/2025	Reji Abraham Suspended Managing Director of Aban Offshore Ltd Vs Punjab National Bank & Anr	Mr. Sumesh Dhawan	Mr. ML Ganesh R1
22.	Comp App (AT) (CH) (Ins) No. 14/2026 For Stay IA No. 39/2026	Audit Officer Kerala State Goods and Services Tax Vs Dileep KP, RP, Jupiter Leys Pvt Ltd  <b>WITH</b>	Mr. Jerin Asher Sojan	Mr. Prashant Kumar
23.	Comp App (AT) (CH) (Ins) No. 15/2026 For Stay IA No. 42/2026	State Tax Officer Vs Dileep KP, RP, Jupiter Leys Pvt Ltd  <b>WITH</b>	Mr. Jerin Asher Sojan	Mr. Prashant Kumar
24.	IA No. 600/2026 (For Intervention) in Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr	Mr. Varun Srinivasan	Mr. P Prashanth- R1

25.	IA No. 520/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 26/2026 For Stay IA No. 60/2026 For Exemption IA No. 61/2026	M Shanmugam Vs Tamilnad Mercantile Bank Limited & Anr.  <b>WITH</b>	Ms. Raveena Paniker	Mr.AG Sathyanarayana For Caveator
26.	IA No. 521/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 27/2026 For Exemption IA No 62/2026 For Stay IA No. 63/2026	S Chandra Vs Tamilnad Mercantile Bank Limited & Anr.	Ms. Raveena Paniker	Mr.AG Sathyanarayana For Caveator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	TA (AT) No. 205/2021 (Comp App (AT) (Ins) No. 1228/2019 For Stay IA No. 3570/2019	POSCO International Corporation Vs Mohana Cotton Ginning Pvt Ltd	Ms. Anusha Peri	Mr. Kumar Mihir
28.	Comp App (AT) (CH) No. 57/2021	KM Abdulla Vs Kerala Chamber of Commerce & Industry	Ms. Telma Raju	Mr. Vinod PV
29.	Comp App (AT) (CH) No. 98/2023 Contempt Case No. 1/2024	Ravi Kumar Distilleries Ltd & Anr. Vs Liquor India Ltd & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana R1-R4 R9-R11
30.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T. Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt Ltd Vs Anil Kumar Khicha, IRP of Jeffson Universal Logistics Pvt Ltd & Anr	Mr. Pawan Jhabakh	Mr. NP Vijaykumar R2
31.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No. 153/2024	Sankalp Recreation Pvt Ltd in Consortium with Globe Ecologistics Pvt Ltd Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors  <b>WITH</b>	Mr. Abhishek Jenasenan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3

32.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023 For Interim Injunction IA No. 1252/2024 For Direction IA No. 1253 & 1254/2024	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors	Mr. SK Harinarayanan	Mr.T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
33.	Comp App (AT) (CH) (Ins) No. 110/2025 For Exemption IA No. 311/2025	SSM Projects Pvt Ltd Vs Vinci Global Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. P Soma Sekhara Naidu
34.	Comp App (AT) (CH) (Ins) No. 160/2025	Bhagirathi Infrapower Projects Pvt Ltd Vs Ramky Infrastructure Ltd.	Ms. Honey Satpal	Ms. Kopal Sharraf
35.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors <b>WITH</b>	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
36.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
37.	Comp App (AT) (CH) (Ins) No. 343/2025	St Gregorios Medical Mission Hospital Vs Frontier Lifeline Pvt Ltd (FLPL) & Anr.	Mr. Shinu J Pillai	
38.	Comp App (AT) (CH) (Ins) No. 496/2025	Regional Provident Fund Commissioner-II Vs C. Ramasubramaniam	Mrs. Revathi Manivannan	
39.	Comp App (AT) (CH) (Ins) No. 35/2026 For Exemption IA No. 80/2026 For Stay IA No. 81/2026 For Direction IA No. 83/2026	Devadas K, Suspended Director of Venue Promoters Pvt Ltd Vs Prakul Thadi,Liquidator & Anr. <b>WITH</b>	Mr. K Pawan Jhabakh	
40.	Comp App (AT) (CH) (Ins) No. 36/2026 For Stay IA No. 85/2026 For Exemption IA No. 86/2026 For Direction IA No. 87/2026	Maran M Suspended Director of Shaft Promoters Pvt Ltd Vs Prakul Thadi,Liquidator & Anr. <b>WITH</b>	Mr. K Pawan Jhabakh	

41.	Comp App (AT) (CH) (Ins) No. 37/2026 For Exemption IA No. 88/2026 For Stay IA No. 89/2026 For Direction IA No. 91/2026	Anny Johnson J Suspended Director of Navigator Creators Pvt Ltd Vs Prakul Thadi,Liquidator & Anr. <b>WITH</b>	Mr. K Pawan Jhabakh	
42.	Comp App (AT) (CH) (Ins) No. 38/2026 For Exemption IA No. 93/2026 For Stay IA No. 94/2026 For Direction IA No. 95/2026	Selvaraj Moses G Suspended Director of Miller Builders Pvt Ltd Vs Prakul Thadi,Liquidator & Anr. <b>WITH</b>	Mr. K Pawan Jhabakh	
43.	Comp App (AT) (CH) (Ins) No. 39/2026 For Stay IA No. 98/2026 For Exemption IA No. 99/2026	Maran M Suspended Director of Dublin Promoters Pvt Ltd Vs Prakul Thadi,Liquidator & Anr.	Mr. K Pawan Jhabakh	
44.	Comp App (AT) (CH) (Ins) No. 59/2026 For Exemption IA No. 270 & 272/2026	Mahendra Kumar Singhi Vs RP, Singhi Buildtech Pvt Ltd	Mr. Satish Rai	Mr. Adith Jahgirdar

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	Comp App (AT) (CH) No. 08/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors	Mr. Manuel Anand	Gupta & Ravi – R1- R3
46.	Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt Ltd <b>WITH</b>	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
47.	Comp App (AT) (CH) (Ins) No. 42/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 For Stay IA No. 632/2025	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd. <b>WITH</b>	Mr. Adarsh Mohandas	Mr. B Dhanaraj

48.	Comp App (AT) (CH) (Ins) No. 87/2022 For Exemption IA No. 187/2022 Leave to file IA No. 188/2022	K. Bapaiah, Promoter and Erstwhile Director of Anandram Developers Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
49.	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt Ltd & 7 Ors.  <b>WITH</b>	Mr. NP Vijaykumar	Mr. R Vidhya Shankar R2- R4 Mr. Ramasamy Meyyappan-R5 R6 R8
50.	Comp App (AT) (CH) No. 60/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt Ltd & 7 Ors	Mr. Ramaswamy Meyyappan	Mr. R Vidhya Shankar R4
51.	Comp App (AT) (CH) (Ins) No. 191/2022	S Viswanathan Vs Canara Bank <b>WITH</b>	Mr. S Viswanathan Party in person	Mr. ML Ganesh
52.	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	S Viswanathan Vs Canara Bank	Mr. S Viswanathan Party in person	Mr. ML Ganesh
53.	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies,Coimbatore & Anr	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1
54.	Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner, Employees Provident Fund Organization Vs Excel Glass Ltd. & Anr	Mr. R Vishnu	Mr. Hari Kumar G Nair R2

**02.00 PM**

**Note: After the matters listed at 02.00 pm, the regular Cause list will continue.**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
55.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd Vs K Bharathi & 4 Ors  <b>WITH</b>	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Mr. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5
56.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd Vs K Bharathi & 5 Ors <b>WITH</b>	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6

57.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd & 5 Ors <b>WITH</b>	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
58.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd Vs Sripriya Kumar Liquidator of Green Gardens Pvt Ltd & 4 Ors <b>WITH</b>	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5
59.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No. 521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K Bharathi & 4 Ors. <b>WITH</b>	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R Sowmya R2- R4
60.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & 2 Ors. <b>WITH</b>	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2
61.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. <b>WITH</b>	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6
62.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & Anr. <b>WITH</b>	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1
63.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. <b>WITH</b>	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
64.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 For Urgent Hearing IA No. 930/2025	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),  
or through email on **e-mail ID**: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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